

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 117 of 2015**

**Dated: 20<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Lanco Amarkantak Power Ltd.**

**.... Appellant (s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr.Adv.  
Mr. Deepak Khurana  
Ms. Aditi Sharma  
Mr. Udai Rahore  
Mr. Shailendra Singh

Counsel for the Respondent(s) : Mr. Amit Kapur  
  
Mr. Vishrov Mukherjee  
Mr. Nishtha Kumar for PTC  
  
Ms. Suparna Srivastava for R-5

**ORDER**

List the matter on **20/01/2016**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah  
Technical Member  
Pr/ss**

**(Justice Ranjana P. Desai)  
Chairperson**